

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
CP(IB)/242(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Wrinkle Marketing Pvt Ltd
V/s
Roselabs Bioscience Limited

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shaan Munshaw, Adv.
For the Respondent : Mr. Kunal Vaishnav, Adv.

ORDER

Both sides have filed their written submissions.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)